


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/949/2019
NAME OF THE PETITIONER(S) : INOX AIR PRODUCTS PVT LTD
NAME OF THE RESPONDENT(S) : CEMA ELECTRIC LIGHTING PRO PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
i.	Lenin J for your vakil.	Counsel for Operational Creditor	

ORDER

None present on behalf of the Corporate Debtor side. Operational Creditor counsel is present.

List this matter on 25.09.2019 with a direction to the Operational Creditor side to file proof of service affidavit by way of an undertaking stating that the Operational Creditor would pay the remuneration of the IRP as well as costs of IRP until before constitution of CoC and make submissions on the next date of hearing.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)